

OFFICE ORDER NO. 29 OF 2021

Read : Office Order No.25 of 2021,
dated 7th May, 2021.

The Office Order No.25 of 2021, dated 7th May, 2021 in respect of assignment of Judicial Work to the Judicial Officers of this Court during Summer Vacation-2021 commenced from Monday, the 10th May, 2021 to Sunday, the 6th June, 2021 (both days inclusive), is hereby partially modified as under :

ASSIGNMENT OF JUDICIAL WORK

BANDRA BRANCH

Sr. Nos.	Name & Designation	Period	Nature of work assigned	C.R. Nos.
1.	Shri.A.M.Bhandarwar, Ad-hoc District Judge and Shri.S.D.Gawade, Judge	17.05.2021 to 23.05.2021	Appeals, Revision Applications.	41

Rest of the Office Order No.25 of 2021, dated 7th May,2021 shall remain unchanged.


COURT OF SMALL CAUSES }

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MUMBAI : 11TH MAY, 2021 }

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(S. C. More)
Chief Judge